

DIVISION BENCH

ITEM NO.113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (CAA) No.10/ALD/2023 IN CA (CAA) No.14/ALD/2023

(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	CHANDUKA TRADING PVT. LTD. WITH AAKASH REALCON PVT. LTD.
UNDER SECTION	230/ 232 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

- 1. Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 9th May, 2024 at 3 p.m.**
- 2. Meanwhile, pleadings if any, wherever pending be completed by the RoC as well as Income Tax Department with advance copies to be supplied to the opposite side.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*